

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 175 of 2014
Appeal No. 180 of 2014 & IA No. 292 of 2014**

Dated : 1st October, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 175 of 2014

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1
Mr. R.K. Mehta
Mr. Elangban P.S. for R-2
(GRIDCO)

Appeal No. 180 of 2014 & IA No. 292 of 2014

GRIDCO Ltd. Appellant(s)

Versus

NTPC Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta
Mr. Elangban P.S.

Counsel for the Respondent(s): Mr. K.S. Dhingra

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **5th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member